

Regarding request to ensure safe return of the displaced people in Manipur

DR. ANGOMCHA BIMOL AKOIJAM (INNER MANIPUR): Thank you Chairperson Sir, from May 3, 2023 the crisis started and people who had fled their homes, they were in thousands. Now, they want to go back to their respective homes. Instead of allowing them to go back to their respective habitation, the Government is firing tear-gas upon them and they are also being beaten up. This is the prevailing situation in Manipur. This is rather in support of the misguided people particularly some Kuki groups who want these people not to go back to their original homes. What we should not forget is that, it is now more than 2 years these unfortunate people who had fled from their homes are still suffering. This situation happened because of the failure of the Government to perform its duty. In addition, instead of rehabilitating them to their original places, they are being disallowed to return to their homes. This is very unfortunate.*

So, I would like to draw the attention of this House to the fact that there are more than thousands and thousands of people who are still languishing in relief camps. I appeal to the Government of India that they should draw up a concrete, honest and transparent plan to ensure that these people go back to their homes before we mark the third anniversary of the crisis that began on 3rd May, 2023. Thank you, Chairperson.

HON. CHAIRPERSON: Thank you for restricting to the time limit.